

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/759(KB)2020
RST.A (COMPANIES ACT)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	AMIT KUMAR GHIDAI AND ANR. VS SHRAWASTHI AGROTECH PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Mr. Rahul Auddy, Adv. : For Petitioners
Mr. Saptarshi Kar, Adv.

Ms. Manju Bhuteria, Adv. : For Respondent No. 1 to 4
Mr. Uttam Sharma, Adv.

ORDER

1. Ld. Counsel for the petitioner present. Ld. Counsel for respondent Nos. 1 to 4 present.
2. It is stated by Ld. Counsel appearing for petitioner that since the matter has been settled with the respondents, he seeks to withdraw this RST.A(COMPANIES ACT)/1(KB)2023.
3. RST.A (COMPANIES ACT)/1(KB)2023 is accordingly **dismissed** as withdrawn.
4. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**